

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

30.07.2012

OA No. 475/2012

Mr. Rajvir Sharma, Counsel for applicant.

The present OA has been preferred by the applicant seeking for a direction to modify the orders dated 10.06.2011 and 09.01.2003 by extending the benefit of promotion against the post of Technician Grade I in the pay scale of Rs.4500-7000/- (5200-20200) Grade Pay Rs.2800/- since 09.01.2003 as has been given to others. The applicant has also served a legal notice through his counsel dated 03.04.2012 (Annexure A/6) in this regard but the same is pending for consideration.

Having heard the learned counsel for the applicant, we direct the respondents to consider and decide the legal notice for demand of justice of the applicant dated 03.04.2012 (Annexure A/6) expeditiously by passing a reasoned & speaking order but not beyond the period of three months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar

(Anil Kumar)
Member (A)

K.S.Rathore

(Justice K.S.Rathore)
Member (J)

ahq